

ITEM NO.101 + 111

COURT NO.3

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7295/2012

STATE OF HARYANA & ORS.

Appellant(s)

VERSUS

VIKLANG SANGH, HARYANA

Respondent(s)

(With appln.(s) for stay of contempt proceedings, directions,
interim relief and Office Report)

WITH

C.A. No. 11895/2014

(With office report)

SLP(C) No. 17530/2015

(With Office Report)

C.A. No. 3255/2016

WITH

I.A.NO.5/2017 in W.P.(C)No.521/2008

(For clarification of court's order and office report)

Date : 21/02/2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. Alok Sangwan, AAG, Haryana
For Ms. Monika Gusain, Adv.

Mr. Sanjay Kumar Visen, Adv.

Mr. P.S. Narsimha, ASG

Mrs. V. Mohana, Sr. Adv.

Ms. Meenakshi Grover, Adv.

Ms. Gunwant Dara, Adv.

Mr. Mukesh Kumar Maroria, Adv.

Mr. Prashant Singh, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

Mr. Irshad Ahmad, Adv.

For Respondent(s) Dr. Sumant Bharadwaj, Adv.
Mr. Rakesh Kailash Sharma, Adv.
Mr. Abhtosh Pratap Singh, Adv.
Ms. Mridula Ray Bharadwaj, Adv.

Mr. Syed Abdul Haseeb,Adv.

Mr. Srilok Nath Rath,Adv.
Dr. Sanjay Gupta,Adv.
Mr. Anirudh Deshmukh,Adv.
Mr. Sharan Thakur,Adv.
Dr. Sushil Balwada,Adv.

Mr. Guntur Prabhakar,Adv.
Ms. Prerna Singh,Adv.

Mr. A.K. Sanghi,Sr.Adv.
Mr. Surender Kumar Gupta,Adv.
Ms. Sunita Gautam,Adv.
Mr. G.S. Makkar,Adv.

For Intervenor(s) Ms. Aishwarya Bhati,Adv.
Gp.Capt.Karan Singh Bhati,Adv.
Mr. T. Gopal,Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made by learned counsel for the parties, list
the matters after two weeks,

[O.P. SHARMA]
AR-CUM-PS

[RAJINDER KAUR]
COURT MASTER